

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

014 Petition(s) for Special Leave to Appeal (C)

No(s).33413-33415/2

DINA NATH ALIAS DEEN DAYAL
s)

Petitioner(

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI AND ORS Respondent(s)
(with appln. (s) for c/delay in filing SLP and exemption from
filing O.T. and office report)

Date : 08/12/2015 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Mohit D. Ram, Adv.

For Respondent(s)

Ms. Neha Agarwal, Adv.
Mr. E. C. Agrawala, Adv.UPON hearing the counsel the Court made the following
O R D E R

learned Four weeks time, as last chance is given to the
counsel for the petitioner for filing the affidavit in proof of
dasti service of notice already issued to the unserved respondents.
List again on 15.2.2016.

(M V RAMESH)
RegistrarMG
Signature Not VerifiedDigitally signed by
Madhu Grover
Date: 2015.12.08
16:05:10 SCT
Reason: